

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
148(ND)/2016

CA-409/2022, IA(CA)-322/2022, CA-485/2022

IN THE MATTER OF:

Anil Kumar Jain & Anr.

...

Applicant/Petitioner

Versus

Vardhman Roller Flour Mills Pvt. Ltd. & Ors.

...

Respondent

Under Section: 241/242 Comp. Act

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Adv. Manoj Kumar Garg

For the Respondent

: Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Varun Pandit, Adv. Rishabh Arora, Adv. Yash Dhawan, Adv. Mohit Chaudhary, Adv. Prakhar Mithal

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 05.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)